

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of DALFAB ENGINEERS PRIVATE LIMITED

Sr. No	Particulars	Detail
1	Name of corporate person	DALFAB ENGINEERS PRIVATE LIMITED
2	Date of incorporation of corporate person	14.09.1990
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U29199GJ1990PTC014359
5	Address of the registered office and principal office (if any) of corporate person	4, Panchvati Society, Opp: Indra Complex, Manjalpur, Vadodara, Gujarat, India, 390004
6	Liquidation commencement date of corporate person	04.07.2025
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 9998062244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	03.08.2025

Notice is hereby given that DALFAB ENGINEERS PRIVATE LIMITED has commenced voluntary liquidation on 04th July, 2025.

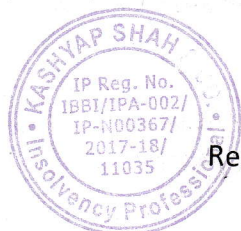
The stakeholders of DALFAB ENGINEERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 03rd August, 2025 to the liquidator at the address mentioned against item 7.

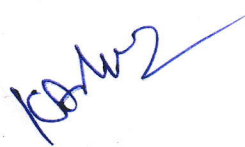
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: July 5, 2025

Place: Vadodara




Kashyap Shah
Liquidator of DALFAB ENGINEERS PRIVATE LIMITED
Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
AFA valid upto 31-12-2025